

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE ASHOK MENON

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

OP(C).NO.850 OF 2020

(AGAINST THE COMMON ORDER IN I.A.NO.1754/19 IN O.S.NO.221/2019  
I.A.NO.1760/19 IN O.S.NO.225/19 AND I.A.NO.1819 IN  
O.S.NO.239/19 DATED 6.2.2020 ON THE FILE OF THE LEARNED  
MUNSIFF'S COURT, RANNI.)

PETITIONER/DEFENDANT/PLAINTIFF :

K.K.CHERIAN, AGED 73,  
S/O.KOSHY, KAVUNGUMPURAYIDATHIL HOUSE,  
THONYAMALA.P.O., VETTIPURAM,  
PATHANAMTHITTA VILLAGE,  
KOZHENCHERRY TALUK,  
PATHANAMTHITTA DISTRICT.

BY ADVS.SRI.S.SUDHEESH KUMAR  
SMT.USHAKUMARI.P

RESPONDENTS/PLAINTIFFS/DEFENDANTS

1. ABRAHAM, AGED 53,  
S/O.VARKEY, PALATHUNKAL HOUSE,  
MANNIRAM P.O., RANNI VILLAGE,  
RANNI TALUK - PIN- 689672.
2. GEORGE VARGHESE, AGED 65,  
S/O.EAPEN GEORGE, VALAYIL HOUSE,  
RANNI. P.O., RANNI VILLAGE,  
RANNI TALUK - PIN- 689672.
3. VARGHESE SABARIMUTH, AGED 57,  
S/O.SABARIMUTH, JERIN VILLA,  
RANNI. P.O., RANNI VILLAGE,  
RANNI TALUK- PIN- 689672.

4. THANISLAS. S., AGED 54 YEARS,  
S/O.SABARIMUTH, CARMEL BHAVAN,  
MUNAPUZHA, RANNI.P.O.,  
RANNI VILLAGE,  
RANNI TALUK - PIN- 689672.
5. JERRY VARGHESE THOMAS,  
AGED 40,  
S/O.VARGHESE, THOMAS,  
MEPURATHU JOY VILLA, PULLOPRAM.P.O.,  
ANGADI VILLAGE, RANNI TALUK- PIN- 689674.
6. IPC PENIEL TOWN CHURCH,  
RANNI.P.O, RANNI VILLAGE,  
RANNI TALUK.REPRESENTED BY ITS MEMBER-  
IPC PENIEL TOWN CHURCH, RANNI.P.O.,  
RANNI VILLAGE, TANNI TALUK,  
REPRESENTED BY PRASANNAN V.D,  
AGED 52 YEARS,  
S/O. DIVAKARAN, ADICHIPUZHA.P.O,  
PAZHAVANGADI VILLAGE, RANNI TALUK.
7. ABY STEPHEN, AGED 48 YEARS,  
S/O.STEPHEN K.E., EDASSERIL HOUSE,  
RANNI.P.O, RANNI TALUK,  
PATHANAMTHITTA DISTRICT.

THIS ORIGINAL PETITION (CIVIL) HAVING COME UP FOR  
ADMISSION ON 12.05.2020, THE COURT ON THE SAME DAY ORDERED THE  
FOLLOWING:

ASHOK MENON, J.

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OP(C) No.850 of 2020  
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Dated this the 12<sup>th</sup> day of May, 2020

O R D E R

Admit. Issue notice to the respondents by speed post/e-mail.

Post on 19.05.2020.

ASHOK MENON  
JUDGE

*dkr*